GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:586 ANSWERED ON:13.08.2012 WAIVING OF LOANS TO WEAVERS

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Will the Minister of TEXTILES be pleased to state:

- (a) the details of financial assistance/relief package provided for debt-ridden weavers and the number of weavers benefited, State/Union Territory-wise along with the steps taken by the Government to reach the benefits of the scheme to all the weavers throughout the country;
- (b) the total number of handloom weavers in various States in the country and the details of the schemes being implemented by the Government including the fund allocated/released and utilized thereunder during each of the last three years and the current year, State/Union Territory-wise and scheme-wise;
- (c) whether cases of corruption and irregularities have been found in the health insurance scheme initiated for the welfare of weavers in the country;
- (d) if so, the details thereof along with the number of weavers and their families being covered under health insurance scheme;
- (e) the details of funds allocated under Mill Gate Price Scheme launched for the welfare of weavers in the country during the last three years, State-wise; and
- (f) the steps being taken by the Government to improve the condition of the weavers and ensure the optimum utilisation of funds released for the benefit of the weavers?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a):The Government has approved "Revival, Reform & Restructuring Package for Handloom Sector" having financial implication of Rs. 3884 crore on 24.11.2011. Of this Rs. 3884 crore, share of Government of India is Rs. 3137 crore and that of State Governments Rs. 747 crore. The Package covers loan waiver of 100% of principal and 25% of interest, which is overdue as on 31.03.2010 in respect of eligible individual handloom weavers and weavers cooperative societies. Interest subsidy of 3% for 3 years is also extended with guarantee for the fresh loans sanctioned by the banks to individual weavers and the handloom cooperative societies covered by the loan waiver. The National Bank for Agriculture and Rural Development (NABARD) is the implementing agency. The target of number of weavers and their societies are given in Annexure I.

In addition to the above, five plan schemes of 11th Plan are being continued during 2012-13 for the development of the handloom sector and welfare of handloom weavers. These are (i) Integrated Handloom Development Scheme; (ii) Handloom Weavers Comprehensive Welfare Scheme; (iii) Marketing & Export Promotion Scheme; (iv) Mill Gate Price Scheme; and (v) Diversified Handloom Development Scheme.

(b):The number of handloom weavers in the country as per Handloom Census of India (2009-10) is given in Annexure II.

The fund released thereunder during each of the last three years and the current year, State/Union Territory-wise and scheme-wise are given in Annexure III.

- (c): No, Madam.
- (d): During policy year 2010-11, 17.66 lakh handloom weavers from all across the country have been covered under Health Insurance Scheme.
- (e): The details of funds allocated under Mill Gate Price in the country during the last three years is detailed below:-

(Rs.in crore)

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BE Exp. BE Exp. BE Exp. (Upto 31.7.2012)
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25.00 30.60 54.00 65.00 55.60 54.27 385.00 66.55
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For the implementation of Mill Gate Price Scheme, money is released to Implementing Agency (National Handloom Development Corporation) and State wise allocations are not made.

(f): Five plan schemes of 11th Plan are being continued during 2012-13 for the development of the handloom sector and welfare of handloom weavers. These are (i) Integrated Handloom Development Scheme; (ii) Handloom Weavers Comprehensive Welfare Scheme; (iii) Marketing & Export Promotion Scheme; (iv) Mill Gate Price Scheme; and (v) Diversified Handloom Development Scheme.

In addition to Revival, Reform & Restructuring Package for Handloom Sector", Government has also approved a 'Comprehensive Package for the Handloom Sector' having a total financial implication of Rs.2362 crores across the country, for providing cheap credit under Integrated Handloom Development Scheme. The scheme will also provide subsidized yarn with 10% price subsidy under Mill Gate Price Scheme.

In order to ensure proper utilization of funds by the States, a monitoring system has been put in place. A review of the progress of physical and financial targets in respect of the schemes is being done during the meetings of the Senior Officers of the Ministry by the Secretary (Textiles). Quarterly Review Meetings are also being held with Commissioners/Directors (in charge of Handlooms and Textiles) of all State Governments. Senior officers of the Office of Development Commissioner (Handlooms) review the progress of the schemes during their visits to the States. Evaluation of the schemes has also been done by independent third party agencies. The State Governments are required to furnish proper utilization certificates when due, for funds already released in a scheme, before the release of next installment under that scheme.

Annexure I

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STATEMENT REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION No.586 FOR 13.8.2012
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State-wise Estimated Overdue Loan waiver and Number of Beneficiaries

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S.No. Name of State Overdue amount (Rs. crore) Beneficiaries
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No of Societies No of Households in debt 1 2 3 ^{\prime} 4 5
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1 Andhra Pradesh 506.64
                                        1420 83841
2 Assam 72.93 2775 24752
3 Uttar Pradesh 499.38 3860
3 Uttar Praces. ... 4 Tamil Nadu 548.35 1224 2
                                                3259
                                 1224 21730
6 Orissa 320.69 720 10345
7 Meghalaya 2.56 0 100
8 Arunachal Pradesh 2.09
                                    0 167
12 West Bengal 420.66 0 136521
13 Himachal Pradesh 2.03 193 78
14 Maharashtra 128.35 120 138
15 Bihar 20.88 1089 462
16 Tripura 17.92 9 297
17 Mizoram 1.76 162 289
18 Other States
18 Other States
i) Delhi 276.24
                               1528 23
                   147
ii) Gujarat
iii) Haryana
                              23
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iv) Jharkhand
                    27
                         3783
v) Jammu & Kashmir
                    1429
vi) Manipur
vii) Nagaland
                    156
                  2
viii) Pondicherry
                        565
ix) Punjab
                    770
x) Rajasthan
xi) Sikkim
                   9
xii) Uttaranchal
                       183
Total 3520.98
                  15317 306285
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Annexure II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION No.586 FOR 13.8.2012

Number of Handloom Weavers as per Handloom Census (2009-10)

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S.N. Names of State(s) No. of Weavers
(1) (2)
          (4)
1 Andhra Pradesh
                  355838
2 Arunachal Pradesh 33041
          1643453
3 Assam
4 Bihar
          43392
5 Chhattisgarh
                8191
6 Delhi 2738
7 Gujarat 11
            11009
8 Goa 0
            7967
9 Haryana
10 Himachal Pradesh 13458
11 Jammu & Kashmir
12 Jharkhand
              21160
13 Karnataka
14 Kerala 14679
15 Madhya Pradesh 14761
16 Maharashtra 3418
17 Manipur 218753
18 Meghalaya 13612
19 Mizoram 43528
20 Nagaland 66490
21 Orissa 114106
22 Puducherry 2803
23 Punjab
           2636
24 Rajasthan 31958
25 Sikkim 568
26 Tamil Nadu 352321
27 Tripura 137177
28 Uttar Pradesh 257783
29 Uttarakhand 15468
30 West Bengal 779103
All India 4331876
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4 Bihar 0.00 1.78 1.05 0.00 0.05 0.04 0.39 0.00 5 Chhattisgarh 0.00 2.59 0.94 0.00 0.37 1.12 2.06 0.00 6 Delhi 0.16 3.01 0.16 0.20 0.61 0.16 0.09 0.00

Annexure III

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION No.586 FOR 13.8.2012

Details of releases made during last three years (2009-10 to 2011-12) and the current year i.e. 2012-13 (as on 31.7.2012) to various States under different Handloom Plan Schemes

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(Rs. in Crores)
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Sl.No. Name of the State INTEGRATED HANDLOOM DEVELOPMENT SCHEME MARKETING & EXPORT PROMOTION SCHEME 2009-10 2010-11 2011-12 2012-13 2009-10 2010-11 2011-12 2012-13

1 Andhra Pradesh 11.11 13.93 9.58 0.55 2.10 2.04 3.26 0.00 2 Arunachal Pradesh 1.76 1.88 4.72 0.00 0.00 1.75 0.39 0.00 3 Assam 4.54 10.25 10.97 0.00 4.11 5.73 4.60 0.98
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0.00 0.00 0.00 0.00
7 Goa 0.00 0.00 0.00 0.00
8 Gujarat 0.97 0.77 2.00 0.00 0.76 0.27 0.89 0.00
          0.43 0.47 0.08 0.00
                                0.28 0.33 0.15 0.00
9 Haryana
10 Himachal Pradesh 1.39 2.44 3.43 0.02
                                      0.51 0.61 0.58 0.16
11 J&K 1.32 1.92 0.71 0.00 0.00 0.28 0.35 0.00
12 Jharkhand 4.11 3.84 8.90 0.00 13 Karnataka 0.74 1.73 5.62 0.50
                                 0.02 0.18 0.00 0.00
                                  1.20 1.37 1.86 0.00
14 Kerala 2.30 1.24 9.17 0.00 0.00 0.00 0.21 0.00
15 Madhya Pradesh 0.54 3.09 2.80 0.29
                                       0.68 0.93 0.74 0.71
16 Maharashtra 0.16 3.10 2.22 0.00 1.37 0.99 1.84 1.22
                                 0.47 1.64 1.72 0.18
17 Manipur 0.00 6.17 19.16 0.00
18 Meghalaya 3.42 2.61 5.46 0.00
                                  0.89 0.42 0.58 0.00
19 Mizoram 0.90 1.97 0.60 0.50 20 Nagaland 10.58 8.02 19.19 0.00
                                0.00 0.05 0.14 0.00
                                  3.73 2.33 2.37 1.29
21 Orissa 5.27 7.12 14.10 0.00
                                 0.74 1.09 0.59 0.00
23 Punjab 0.00 0.00 0.15 0.00
                               0.00 0.00 0.00 0.00
24 Rajasthan 0.15 1.72 0.50 0.00
                                0.73 0.38 0.11 0.45
25 Sikkim 0.00 0.47 0.67 0.00 0.04 0.13 0.52 0.03
26 Tamil Nadu 50.15 48.68 44.56 10.58 0.80 1.44 1.70 0.00
27 Tripura 0.85 2.98 7.05 0.00 0.36 0.44 1.10 0.00
28 Uttar Pradesh 3.06 13.06 12.01 0.00 1.73 2.09 2.49 0.16
29 Uttarakhand 0.15 3.06 1.10 0.21 0.45 0.43 0.38 0.00
30 West Bengal 2.94 9.02 15.94 2.77
                                   0.60 1.80 0.46 0.00
 Total 107.00 156.92 202.84 15.62
                                   22.60 28.04 29.57 5.18
  Other Organisations 8.57 11.08 16.65 5.96 27.00 30.57 24.57 6.23
  Grand Total 115.57 168.00 219.49 21.58
                                          49.60 58.61 54.14 11.41
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In case of Handloom Weavers Comprehensive Welfare Scheme and Mill Gate Price Scheme, funds are released to Implementing Agencies. Hence, State-wise release is not possible.